

CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 04/03/2020

C.P./260/50/2018 KRISHNA CHANDRA BISWAS

O.A./260/557/2015 -V/S-

R BISNOI N ORS

ITEM NO:10

FOR APPLICANTS(S) Adv.: Ms.R.Sikdar

FOR RESPONDENTS(S) Adv.: Mr.N.K.Singh

Hoard both the learned councils for the applicant and the
Heard both the learned counsels for the applicant and the respondents.
Respondents' counsel submitted that the order passed by this Tribunal in the OA has been stayed by Hon'ble High Court as per order dated 21.8.2019 passed in WP(C) No. 14259/2018.
In view of the above, the CP is dropped with liberty to the applicant to revive the same in case the stay order is vacated.
Copy of this order be handed over to the learned counsels for both sides.

(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
I.Nath	

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